

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Fifteenth Session, 1957.

SIXTY-EIGHTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI
March, 1957**

0.12

MEMBERS OF THE COMMITTEE
ON
PRIVATE MEMBERS' BILLS & RESOLUTIONS

1. Sardar Hukam Singh—*Chairman*.
2. Shri Raghunath Singh
3. Shri Nageshwar Prasad Sinha
4. Shri Ganesh Sadashiv Altekar
5. Shri Goswamiraja Sahdeo Bharati.
6. Shri Narendra P. Nathwani.
7. Shri Radheshyam Ramkumar Morarka.
8. Shrimati Ila Palchoudhuri.
9. Shri N. Rachiah
10. Shri T. B. Vittal Rao
11. Shri C. Madhao Reddi.
12. Shri N. Sreekantan Nair.
13. Shri Rayasam Seshagiri Rao.
14. Shri Jaipal Singh.
15. Shri B. Ramachandra Reddi.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*.

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REPORT

I, the Chairman of the Committee on Private Member's Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Sixty-eighth Report.

2. The Committee met on the 20th March, 1957 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 22nd March, 1957.

3. The Members whose resolutions had been included in the List of Business for the 22nd March, 1957 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Sarvashri B. Ramachandra Reddi and Krishnacharya Joshi and the representatives of the Ministries of External Affairs and Home Affairs attended the sitting.

4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 22nd March, 1957, recommend the following time-table:—

- | | |
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| (1) Resolution regarding Nationalisation of tea industry. | Out of the total time of 2½ hours allotted to this resolution, 14 minutes were taken up on the 14th December, 1956. The balance of 2 hours and 16 minutes would be available on the 22nd March, 1957. |
| (2) Resolution regarding Statutory Body for fixation of sugar cane prices. | 2 hours. |
| (3) Resolution regarding Memorials to Netaji Subhas Chandra Bose. | 1½ hours. |
| (4) Resolution regarding Committee on Foreign Relations. | 1½ hours. |

NEW DELHI;
The 21st March, 1957.

HUKAM SINGH.

APPENDIX

Motion re: Adoption of the sixty-eighth Report of the Committee on Private Members' Bills and Resolutions

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 22nd March, 1957:—

“That this House agrees with the Sixty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st March, 1957.”

• [L.S.Deb., dated the 22nd March, 1957.]